

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
BA (SH) No. 59 of 2013

10.06.13

Heard Mr. SA Sheikh, the learned counsel for the petitioner as well as Mr. S Sen Gupta, the learned Addl. PP.

It appears that despite the order of this Court; none of the Addl. Director General of Police appeared before this Court today, though notice has been received by them. Police Headquarter should remember that, if require Union Home Secretary will be impleaded as a party and brought to his notice; and whoever found responsible violating Court's order, stringent action will be taken against him or them.

However, on the request of the Addl. PP, the matter is once again fixed for personal appearance on 11.06.13 for compliance of the order dated 7.06.13.

List this matter on 11.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 439 of 2010

10.06.13

Mrs. S. Bhattacharjee, the learned counsel for the petitioner prayed that the matter may be passed over for the day.

Prayer is allowed.

Mr. S Sen Gupta, the learned state counsel is present.

List this matter on 11.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 339 of 2008

10.06.13

Heard Ms. Rashmi, the learned counsel who submits that the leading counsel Mr. K. Paul is busy in the other Court and prayed that the matter may be taken up in some other dates.

Prayer is allowed.

Mr. S Dey, the learned counsel for the respondent is present.

List this matter on 24.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 346 of 2009

10.06.13

Heard Mr BK Das, the learned counsel for the petitioner who submits that the matter may be listed on 18.06.13.

Prayer is allowed.

List this matter accordingly.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 78 of 2010**

10.06.13

List this matter on 17.06.13 as prayed for by Mr. S Dey, the learned counsel for the respondent.

The learned counsel for the petitioner is not present as he is busy in the other Court as informed by his junior counsel.

List this matter accordingly.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 83 of 2010**

10.06.13

List this matter on 24.06.13 as the learned counsel for the petitioner Mrs. PDB Baruah is on leave.

Mr. DL Nonglait, the learned counsel for the respondent is present.

List this matter accordingly.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 131 of 2010**

10.06.13

None of the party is present.

List this matter in the usual course of time.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 235 of 2010**

10.06.13

None is present.

List this matter in the usual course of time.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 249 of 2010**

10.06.13

None is present.

List this matter in the usual course of time.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 264 of 2010**

10.06.13

The learned counsel for the petitioner submits that the leading counsel Mr. M Chanda is out of station, so the matter may be fixed on some other dates.

Prayer is allowed.

List this matter on 1.07.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 312 of 2010

10.06.13

Heard Mr. BK Dey Roy, the learned counsel who sought for 3(three) weeks' time on behalf of the petitioner.

Prayer is allowed.

Mr. S Sen Gupta, the learned state counsel is present.

List this matter on 1.07.13.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 374 of 2010**

10.06.13

None appears for on behalf of the petitioner.

Mr. S Dey, the learned counsel for the respondent is present.

List this matter in the usual course of time.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 425 of 2010

10.06.13

Heard the learned counsel for the petitioner who submits that, the matter may be fixed on some other dates.

The learned counsel for respondent No. 1 is present.

Mr. S Sen Gupta, the learned state counsel is also present.

List this matter in the usual course of time.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 442 of 2010**

10.06.13

Mr. H. Nongkhlaw, the learned counsel for the petitioner is present.

None appears on behalf of the respondent.

List this matter in the usual course of time.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 21 of 2011

10.06.13

Heard Mr. SA Sheikh, the learned counsel for the petitioner who submits that, Mr. N Khan, the leading counsel is on family bereavement, so the matter may be fixed after 2(two) weeks.

Mr. R Debanth, the learned CGC is present.

List this matter on 24.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 35 of 2011

10.06.13

Heard Ms. SG Momin, the learned counsel for the petitioner as well as Mr. S Sen Gupta, the learned state counsel who submits that the matter may be fixed after 1(one) week.

Prayer is allowed

List this matter on 17.06.13.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 90 of 2011**

10.06.13

Heard the learned counsel for the petitioner who submits that the leading counsel is busy in the other Court, so the matter may be fixed after 2(two) weeks.

Mr. VGK Kynta, the learned counsel for the respondent is present.

List this matter on 24.06.13.

JUDGE

V. Lyndem.

**BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 99 of 2011**

10.06.13

None appears on behalf of the petitioner.

Mr. SP Mahanta, the learned counsel appearing on behalf of the respondent is present.

List this matter on 17.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 107 of 2011

10.06.13

Heard Mr. S Sen Gupta, the learned state counsel.

The learned counsel for the petitioner is not present.

List this matter on 17.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 136 of 2011

10.06.13

List this matter on 17.06.13.

Mrs. S Bhattacharjee, the learned counsel for the petitioner is present.

The learned counsel for the respondent is not available.

List this matter accordingly.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 144 of 2011

10.06.13

Heard Mr. BK Das, the learned counsel for the petitioner who prayed for 2(two) weeks' time.

Prayer is allowed.

Mr. KS Kynjing, the learned Govt. Advocate is not present before the Court.

List this matter on 24.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 148 of 2011

10.06.13

Heard Ms. N. Fatima, the learned counsel for the petitioner who prayed that the matter may be listed after 1(one) week.

Prayer is allowed.

List this matter on 17.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 160 of 2011

10.06.13

Heard Mr. H Nongkhlaw, the learned counsel for the petitioner who prayed that the matter may be listed after 2(two) weeks.

Prayer is allowed.

Mr. S Sen Gupta, the learned state counsel is present.

List this matter on 24.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 189 of 2011

10.06.13

Heard Mr. SA Sheikh, the learned counsel for the petitioner who prayed that the matter may be listed after 2(two) weeks.

Also heard Mr. VGK Kynta, the learned counsel for the respondent submits that the matter may be listed after 3(three) weeks.

List this matter on 1.07.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 204 of 2011

10.06.13

Heard Mr. BK Deb Roy, the learned counsel for the petitioner who prayed for 3(three) weeks' time on the ground that he has been appointed recently.

Mr. RB Pradhan, the learned counsel for the respondent is present.

List this matter on 1.07.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 214 of 2011

10.06.13

Heard Mrs. S Bhattacharjee, the learned counsel for the petitioner who prayed that the matter may be listed after 1(one) week.

Prayer is allowed.

List this matter on 17.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 224 of 2011

10.06.13

Heard Ms. N Fatima, the learned counsel for the petitioner who submits that the matter may be listed after 1(one) week.

Also heard Mr. R Debnath, the learned CGC who submits that in this case, many adjournments has been sought for.

The learned counsel for the petitioner is directed not to ask for further adjournment.

List this matter on 17.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 259 of 2011

10.06.13

Heard Ms. A Thangkhiew, the learned counsel who submits that the leading counsel is from Guwahati, so the matter may be listed after 1(one) week.

Prayer is allowed.

None appears for on behalf of the respondent.

List this matter on 17.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 312 of 2011

10.06.13

Heard the learned counsel for the petitioner who prayed that the matter may be listed after 1(one) week.

Prayer is allowed.

None appears for on behalf of the state respondent.

List this matter on 17.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 361 of 2011

10.06.13

None appears.

List this matter in the usual course of time.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(Crl.)(SH) No. 332 of 2012

10.06.13

Heard Ms SG Momin, the learned counsel for the petitioner as well as Mrs. S Sen Gupta, the learned state counsel who sought for 1(one) week's time.

Prayer is allowed with a direction that no further time will be allowed.

List this matter on 17.06.13.

JUDGE

V. Lyndem.

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CrI. Petn.(SH) No. 24 of 2013

10.06.13

Heard Mr. S Jindal, the learned counsel for the petitioner as well as Mr. Bhattacharjee,, the learned counsel for the respondent.

List this matter on 17.06.13.

JUDGE

V. Lyndem.

